

4 DECEMBER 2013

SC/11198

Security Council Al-Qaida Sanctions Committee Deletes Youcef Abbes from Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

Decision Taken Following Review of Delisting

Request Submitted Through Office of the Ombudsperson

On 4 December 2013, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name of the individual below from the Al-Qaida Sanctions List after concluding its consideration of a delisting request submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2083 (2012) no longer apply to the name set out below.

A. Individuals associated with Al-Qaida

QI.A.166.04. Name:1: YOUCEF 2: ABBES 3: na 4: na **Name (original script):** يوسف عباس **Title:** na
Designation: na **DOB:**5 Jan. 1965 **POB:**Bab el Oued, Algiers, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** Giuseppe **Nationality:** Algerian **Passport no.:** na **National identification no.:** na
Address: na **Listed on:**17 Mar. 2004 (amended on 26 Nov. 2004, 12 Apr. 2006, 7 Apr. 2008, 25 Jan. 2010, 16 May 2011, 25 May 2012) **Other information:** Italian authorities issued bench warrant for him on 2 Jul. 2008. Considered a fugitive from justice by the Italian authorities as of 5 Jul. 2008. Father's name is Mokhtar. Mother's name is Abbou Aicha. Brother of Moustafa Abbes (QI.A.163.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jul. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>
(<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the thirty-first update of the List in 2013. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml
(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

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